WP(C) No. 24 of 2018

CHOPEL LEPCHA AND ANOTHER

PETITIONER(S)

VERSUS

STATE OF SIKKIM AND OTHERS RESPONDENT (S)

Date: 17/08/2020

CORAM:

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioner	:	None.
For Respondent(s)		
R-1 to R-4	:	Mr. Sudesh Joshi, Addl. Advocate
		General.
		Mr. Sujan Sunwar, Asst. Govt.
		Advocate.
R-5	:	Mr. A.K. Upadhyaya, Sr. Advocate.
		Mr. Sonam Rinchen Lepcha, Advocate.
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It has been informed by the registry that the petitioners have terminated the services of Mr. Zangpo Sherpa, learned Legal Aid Counsel, appearing on behalf of the petitioners till date. Intimation to that effect has also been received by the registry from the Sikkim State Legal Services Authority, Gangtok, as well.

In the circumstances, issue notice upon the petitioner.

List the matter on 30.09.2020.

Judge

Index : Yes / No Internet : Yes / No

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